COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 271 of 2015 & IA No. 438 of 2015

Dated: 8th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Karnataka Power Transmission Cor Vs.	poration Ltd. & Anr	Appellant(s)
M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr		Respondent(s)
Counsel for the Appellant(s) :	Mr. Sriranga S. Ms. Sumana Naganand Ms. Pratiksha Mishra	
Counsel for the Respondent(s) :	Mr. Savyasachi Sahai for F	२-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>05.09.2017.</u>

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd